आवास स्थान

*19, श्री सुन्दर सिंह भंडारी :

श्री विमल कुमार मुन्नालालजी चोरडिया :

क्या निर्माण, आवास और पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) आवास प्राप्त करने हेतु कितने सरकारी कर्मचारियों के प्रार्थनापत्र लम्बित पड़े हुये हैं ; और

(ख) सबसे पुराना प्रार्थनापत्र किस कर्मचारी का किस दिनांक का है ?

•^RESIDENTIAL ACCOMMODATION

*i9- SHRI SUNDER SINGH BHANDARI :

SHRI V. M. CHORDIA :

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) the number of Government employees whose applications for the allotment of residential accommodation are pending at present ; and

(b) the name of the employee whose application is the oldest together with date on which it was submitted?]

निर्माण, आवास और पूर्ति मंत्रालय में उपमंत्री (सरदार इकबाल सिंह) :(क) दिल्ली में सामान्य पूल वास के लिए सरकारी कर्मचारियों के लिए 16,224 आवेदन पत्र पड़े हुए हैं ।

(ख) वास के आवंटन अपने पास बनाये रखने के लिए एक विशेष तारीख तक प्रत्येक वर्ष आवेदन मांगे जाते हैं । सरकारी कर्मचारियों के लिए यह विकल्प है कि वे किसी भी समय आवेदन दे सकते हैं तथा पिछले महीने की 19 तारीख तक, चाहे जिस तारीख को आवेदन दिये गये हों, अपने अपने टाईप में कर्मचारियों की प्राथमिकता तारीख के अनुसार बनाई गयी प्रतीक्षा सूची में शामिल कर लिए जाते हैं ।

t[THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) 16,224 applications of Government employees are pending for allotment of general pool accommodation at Delhi.

(b) Applications are called for annually by a specific date for allotment/retention of accommodation. The Government employees have option to apply at any time, and applications received up to 19th of the preceding month, irrespective of the date of submission, are included in the waiting lists which are prepared according to the dates of priority of the employees in the respective type.]

ALL INDIA IRRIGATION COMMISSION

*20. SHRI R. P. KHAITAN :
SHRI A. G. KULKARNI :
SHRI B. C. PATTANAYAK :
SHRI KRISHAN KANT :

Will the Minister of IRRIGATION AND POWER be pleased to refer to the answer to Unstarred Question No. 815 given in the Rajya Sabha on the 6th December, 1967 and be pleased to state :

(a) whether the All India Irrigation Commission has since been set up ;

(b) if so, the personnel thereof ; and

(c) what are the terms of reference of the Commission?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) Not yet, Sir.

(b) Does not arise.

(c) The proposed terms of reference are laid on the Table of the House.

t[ ] English translation.

STATEMENT

Proposed terms ofrejerence of the Irrigation Commission

1. To review the development of irrigation in India since 1903 and report on the contribution made by Irrigation to increasing the productivity of land and/or providing insurance against the vagaries of rainfall.

2. To examine in detail the irrigation facilities available in chronically drought affected areas and suggest essential and minimum irrigation works to be undertaken promptly in such areas.

3. To draw up a broad outline of development of irrigtion of all types for achieving self-sufficiency in cereals.

4. To examine the administrative and organisational set-up for the planning, execution and operation of irrigation works, particularly with a view to the 9peedy completion of projects and reduction of their gestation period.

5. To suggest criteria for the sanction of irrigation projects ;

6. To examine any other matter inciden tal or related to the dev«lopment of irrigation in the country and make suitable recommen dations.

सफदरजंग अस्पताल में मरीजों द्वारा आत्म हत्या

*21 श्रीमती विद्यावती चतुर्वेदी : क्या स्वास्थ्य, परिवार नियोजन और नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल ही में सफदरजंग अस्पताल के एक बीमार ने, जिसका, इलाज अस्पताल में ही चल रहा था अस्पताल की इमारत की ऊपरी मंजिल से कूद कर आत्म हत्या कर ली ;

(ख) क्या यह भी सच है कि हाल ही में एक और मरीज ने चलती गाड़ी के सामने लेट कर आत्म हत्या करली थी ;

(ग) यदि हां, तो इसके क्या कारण हैं ; और

(घ) सरकार ने इस प्रकार की घटनाओं की रोकथाम के लिये क्या कदम उठाये हैं ?

[tSuiciDE BY PATIENTS IN SAFDARJANG HOSPITAL

*2i. SHRIMATI VIDYAWATl CHATURVEDI : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that recently an indoor patient of the Safdarjune Hospital, New Delhi committed suicide by jumping from the upper storey of the Hospital building ;

(b) whether it is also a fact that one more patient had recently committed suicide by laying himself before a running train ;

(c) if so, what are the reasons therefor ; and

(d) what steps have been taken by Government to check such incidents ?]

स्वास्थ्य परिवार नियोजन और नगर विकास मंत्री (श्री सत्यनारायण सिंह): (क) और (ख) जी हां ।

(ग) बतलाया गया है कि एक रोगणी ने इसलिए आत्म हत्या करली क्योंकि उसके रिश्तेदार उसे देखने नहीं आये । दूसरा रोगी मनोविकार से पीड़ित था ।

(घ) सभी वार्डों में, जहां कहीं आवश्यकता है, लोहे की सीखें लगाई जा रही हैं ।

t[THE MINISTER OF HEALTH. FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATYA NARA-YAN SINHA) : (a) and (b) Yes, Sir.

(c) It is stated that one lady patient committed suicide because her relatives did no:

f *I*] English translation.